

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2768
ANSWERED ON- 17.03.2026
MCA 21 portal crashing

2768 Shri K.R. Suresh Reddy:

Will the Minister of Corporate Affairs be pleased to state:

- (a) whether Government has taken note of the complaints regarding MCA 21 portal crashing around the time for annual filings;
- (b) if so, the steps being taken by Government to ensure such crashes and lapses do not recur in the future; and
- (c) the details of number of times the portal has crashed in the last three years, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI HARSH MALHOTRA)

(a)(b) & (c) No sir. There is no such systemic failure. Version-3 of MCA21 (MCA21 V3) has been launched to promote Ease of Doing Business, strengthen compliance and enhance transparency. Through MCA21 V3, functionalities like Web filings, LLP Module, Company module, e-Enforcement, e-Adjudication, e-Consultation, e-Book Learning Management System have already been implemented. All filings are now being made through V3. During the last three years the number of forms which have been filed on the MCA21 V3 portal are as under:

Financial Year	Total No. of Forms filed
2023-24	80,77,210
2024-25	87,79,125
2025-26 (As on 31st Jan 2026)	86,99,486
